

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 206**

**New IA/1880/ND/2024 in IB/2560/ND/2019**

**IN THE MATTER OF:**

Redhex It Solutions Pvt Ltd	...	Applicant
Versus		
Macor Packaging Ltd	...	Respondent

**Under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 24.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mohd. Nazim Khan, Liquidator  
Mr. Sushant Ukhal, Adv.  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/1880/ND/2024**

This is an application filed by the Liquidator to take on record the Fourteenth Quarterly Progress Report for the period from 01.01.2024 to 31.03.2024 pursuant to Regulation 15 of Insolvency & Bankruptcy Board (Liquidation Process) Regulations, 2016, in the matter of liquidation of Macor Packaging Limited (under liquidation). The same is taken on record subject to all just exceptions. Place it with the main file for further reference. IA stands disposed of.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**